

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

NO.HC.VII-08/2017/1271 /A

To, ✓ Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 3rd March, 2018.

Sub:- **Casual Leave.**

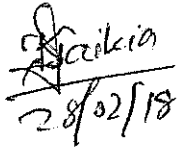
Ref:- Your letter No. JKD/P/2018/709 dated 27.02.2018.

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 27.02.2018 has been granted/~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


28/02/18